

Sea-erosion in Purba Medinipur district

2709. SHRI MUKUL ROY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government are aware that the Bay of Bengal has been threatening the coast line in Purba Medinipur District;

(b) whether the State Government of West Bengal had asked for technical assistance and fund for protection from sea erosion of the seaside resorts in Dighu and Sankarpur in Purba Medinipur District; and

(c) if so, what has been the response of the Central Government thereon?

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ): (a) Yes Sir, as per the information provided by the Government of West Bengal, a part of the coastline of Purba Medinipur district is suffering from severe erosion.

(b) and (c) Government of West Bengal submitted a proposal for an estimated cost of Rs. 256.23 crore in June 2002 for inclusion in the proposed National Coastal Protection Project (NCPP). The proposal, *inter-alia*, includes construction of sea-wall for a length of 1.646 kms at Digha in Purba Medinipur district. As the NCPP has been planned for seeking external funding, an approach paper on coastal protection prepared by Ministry of Water Resources has been forwarded to Asian Development Bank (ADB) by Department of Economic Affairs (DEA). ADB has approved administering technical assistance to the Government of India for technical study on "Integrated Coastal Management and Related Investment Development".

Review of the recommendation of Cauvery Tribunal

2710. SHRIMATI S.G. INDIRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that most of the State Governments have rejected the recommendation of the Cauvery Tribunal;

(b) if so, the details thereof;

(c) whether Government are considering to review the recommendation of the Tribunal; and

(d) if so, the details thereof?